

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.143
CAA-84/ND/2020

IN THE MATTER OF:

G.G. Erectors And Constructors Pvt. Ltd. And G.G. Promoters and Developers Pvt. Ltd.

....**APPLICANT**

SECTION
U/s 230-232

Order delivered on 23.07.2021

CORAM:

SHRI P.S.N. PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

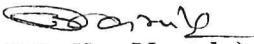
PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 03.08.2021.


(Madhu Narula)
Court Officer